ASSAM ACT I OF 1976

(Received the assent of the Governor of Assam on the 2nd March, 1976)

THE ASSAM APPROPRIATION (No. I) Act, 1976

An

Act

to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on thirty-first day of March, 1976

It is hereby enacted in the Twenty-seventh Year of the Republic of India as follows:—

Short title

1. This Act may be called the Assam Appropriation (No. I) Act, 1976.

Withdrawal 2. From and out of the Consolidated Fund of the of Rs. State of Assam, there may be paid and applied sums not 18,81,49,819 exceeding those specified in column (3) of the Schedule from and amounting in the aggregate to the sum of Rupees eighteen Consolidated crores eighty-one lakhs forty-nine thousand eight hundred and Fund of the nineteen towards defraying the several charges which will come State of in course of payment during the year ending on the thirty-Assam for the first day of March, 1976 in respect of the services specified 1975-76. in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first bay of March, 1976.

SCHEDULE

(1)	(2)	(3)		
Grant	Services and purposes	Sums not exceeding		
No.	(Major Heads)	Voted by Charg the the Co Assembly dated	ed on nsoli-	Total
		Rs.	Rs.	S.
2 21	3—Council of Ministers	70,000	***	70,000
5 22	20—Collection of Taxes on Income and Expenditure.	2,000	•••	2,000
9 2	39—State Excise	1,48,200	9 • •	1,48,200

(3)

	Sums not exceeding			
Grant Services and purposes No. (Major Heads)	Voted by the Assembly	Charged on Consolidated Fund	the Total	
	Rs.	Rs.	Rs.	
10 235—Collection of other Taxes on Prand Capital Transaction, 240 Tax and 245-Other Taxes Duties on Commodities and Ser (I).	Sales	50	3,49,191	
251—Public Service Commission		50,102	50,102	
15 252—Secretariat General Services	3,000	1,083	4,083	
16 253—District Administration	4,37,300	32,133	4,69,433	
19 255—Police		17,000	17,000	
20 256—Jails		1,00,400	1,00,400	
21 258—Stationery and Printing	17,87,700		17,87,700	
22 259—Public Works		57,546	57,546	
24 265—Other Administrative Service Vigilance and Special Commiss of Enquiry.	es-I- 2,000 sions		2,000	
27 265 -Other Administrative Services-IV-Motor Garages.	2,00,000	- "	2,00,000	
30 265—Other Administrative Services-VII-Other-Expenditure Lotteries, etc	•	3,000	3,000	
32 267—Aid Materials and equipments.	38,59,000		38,59,000	
33 268—Miscellaneous General Services	15,676		15,676	
34 276—Secretariat Social and Community Services.	1,05,800		1,05,800	
35 277—Education-I-General.	3,49,36,000	325	3,49,36,325	
42 280—Medical—1	25,63,000	16,766	25,79,766	
44 282—Public Health Sanitation and Water Supply (1)- A-Public Health and Sanitation	64,83,000	ila - Hossa 20 set polic	64,83,000	
45 282 - Pub ic Health Sanitation and Water Supply B Sewerage and Water Supply (1) Health Department.	17,00,000		17,00,000	

SCHEDULE-Contd.

(1)	(2)	(3)			
Grant		Sums not exceeding			
No.	(Major Heads)	Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
47	283—Housing (1)-A-General	23,04,730	***	23,04,730	
50	283—Housing-B-Government Residential Building (IV) Home.	15,00,000		15,00,000	
51		42,12,060		42,12,060	
53	284—Urban Development— A—General (II) Town and Country Planning.	5,00,000		5 00,000	
54	285—Information and Publicity.	4,65,000	1,050	4,66,050	
56	287—Labour and Employ- ment-B-Employment and Training.	41,000		41,000	
57	288—Social Security and Welfare-A-Civil Supplies (I).		4,039	4,039	
59	288—Social Security and Wel- fare-C-Welfare of Sche- duled Castes/Schedul- ed Tribes and Back- ward Classes (III).	44,26,000		44,26,000	
60	288—Social Security and Welfare-D-Social Welfare (IV) (P. & D. and T. A. & W. B C.)	14,17,640		14 17,640	
62	288—Social Security and Wel- fare-E-other Social Secu- rity Programme.	7,11,440		7 11,440	
64	295—Other Social and Community Services.	2,92,500		2,92,500	
6	Services. Economic	54,000	••	54,000	
66	298—Co-operation.	3,64,000		3,64.000	
664	A 299—Special and Backward Areas—G—North Eastern Areas,	34,58,320		34,58,320	
67	304—Other General Economic Services-I-Statistics.	1,50,000		1,50,000	
71	305—Agriculture	75,7 6,000	13,790	75,89,790	

SCHEDULE - Contd.

(1)	(2)	· Sums not	(3) exceeding	
Grant No.	Services and purposes (Major Heads)	Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs
72	307—Soil and Water Con- servation.	30,00,000	B-B	30,00,000
74	309-Food and Nutrition		69,954	69,954
75	310—Animal Husbandry	34,40,433		34,40,433
76	311—Dairy Development	8,00,000	-1-3-0. June 1-4	8,00,000
77	312—Fisheries	4,25,250		4,25,250
78	313—Forests	33,25,000	1,110	33,26,110
79	314—Community Development	16,20,000		16,20,000
81	321—Village and Small Industries (I) Sericulture and Weaving.	2,06,000	TR CONTROL	2,06,000
82	321—Village and Small Indus- tri (II) Cottage Indus- tries.	2,30,000		2,30,000
83	328—Mines and Minerals-B- Regulation and Deve- lopment of Mines.	15,00,000	••••	15,00,000
84	333—Irrigation, Navigation, Drainage and Flood Control Projects-I- Irrigation.	2,50, 0 00	••••	2,50,000
86	337—Roads and Bridges	44,00,100	10,657	44,10,757
88	338—Road and Water Transport Services-B-Water Transport.	61,92,000	273	61,92,273
91 92	459—Gapital Outlay on Public Works. 477—Capital Outlay on Education, Art and Culture, 480—Capital outlay on Medical, 481—Capital outlay on Family Planning, 482—Capital outlay on Public Health, Sanitation and Water Supply,			11,80,652
	495—Capital outlay on other Social and Community Services, 510—Capital outlay on Anima Husbandry, 514—Capital outlay on Community Development and 544—Capital outlay of other Transport an Communication Services	71,75,0	(0 1,34 421	/3,09 ₈ 421

SCHEDULE-Contd.

(1)	milwoor (2)		(3)	
in	Figure 12 d base 4	Sums	not exceedi	ng
Grant No.	Services and purposes (Major heads)	Voted by the Assembly	Charged on Consolidated Fund	
ana an		Rs.	Rs.	Rs,
93	483—Capital Outlay on Housing	4,00,000		4,00,000
94	483—Capital Outlay on Housing-A-Government Residential Buildings,	2.02,800		2, 2,800
96	483—Capital Outlay on Social Security and Welfare D—other Rehabilitation Scheme.		1,198	1,198
97	498-Capital cutlay on Co-operation	86,98,000		86 98,000
97A	499—Capital Outlay on Special and Backward Areas C—North Eastern Areas.	99,54,680		99,91,680
99	506—Capital outlay on Irrigation, Soil Conservation and Area Development:	23,67,000		23,67,000
107	537—Capital outlay on Roads and Bridges.	1,08,20,000	1,400	1,08,21 4 0
109	677-Loans for Education, Art and Culture.	2,50,000		2,50,000
111	683-Loans for Housing	27,00.000		27,0 0,000
114	695—Loans for Other Social and Community Services.	5,00,000		5,00,000
115	698—Loans for Co-operative Societies 4,	50,5000		4,50,000
115A	699—Loans for Special and Backward Areas C-North Eastern Areas.	1,75,000		1,75,000
120	721—Loans for Village and Small Indus tries	5,10,000		5,10,000
121	722—Loans for Machinery Engineering Industries	1,97,87,100		1,97,87,100

SCHEDULE-Contd.

(1)	(2)	(3)			
Grant	Services and purposes (Major Heads)	Sums not exceeding			
No.		Voted by the Assembly.	Charged on the Consoli- dated Fund.	Total	
		Rs.	Rs.	Rs.	
121 A 726—	Loans for Consumer Industries.	5 5,00,000		55,00,000	
122 734—1	Loans for Power Projects	1,00,00,000	1-0 11440	1,00,00,000	
123 766—I	Loans to Government Servants.	14,00,000	Section of the sectio	14,00,000	
	PENDITURE FROM THE DLIDATED FUND.	18,76,33,522	5,16,297	18,81,49,819	
AL PERSONAL DESIGNATION OF THE PERSON OF					

Md. SAADULLAH,
Joint Secretary to the Govt. of Assam,
Law Department.

11 081 - Loans for the result of the second of the second